

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

122. I.A. 1964/2023 IN C.P.(IB)-1209(MB)/2021

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)  
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **03.06.2024**

NAME OF THE PARTIES: State Bank of India

Vs.

Mr. Balaji Shrirangrao Chaudhary

SECTION 95(1) OF THE IBC, 2016

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**ORDER**

**Hearing Through: Virtually and Physical (Hybrid) Mode**

Due to paucity of time, the matter could not be heard. List on **24.07.2024**.

Sd/-  
CHARANJEET SINGH GULATI  
Member (Technical)  
//NSW//

Sd/-  
LAKSHMI GURUNG  
Member (Judicial)